

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/2/9/AMR /2024		9 of IBC	M/s Petrofuel (T) Limited Vs M/s Progressive Constructions Ltd

ORDER

Present: None appears for the OC.

Ld. Counsel Ms. Hamsini appears on behalf of Corporate Debtor (CD) on change of Vakalatnama. However, it is brought to notice by Registry that the same is not accompanied with the required NoC from the erstwhile Counsel.

Ld. Counsel for the CD is directed to regularise the Vakalatnama within 3 days' time. Pleadings are complete. List for arguments on 18.07.2024.

Sd/-

**SATYA RANJAN PRASAD
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL
MEMBER (JUDICIAL)**